

GOVERNMENT OF INDIA
MINISTRY OF AYUSH

LOK SABHA

UNSTARRED QUESTION NO. 2040

TO BE ANSWERED ON 02.08.2024

AYUSH Treatment under DGEHS

2040. Shri Ramvir Singh Bidhuri:

Will the Minister of AYUSH be pleased to state:

- (a) whether the facility of providing Ayurvedic Treatment to the employees of Delhi Government under the Delhi Government Employees Health Scheme (DGEHS) has been discontinued from last year;
- (b) if so, the details thereof; and
- (c) the reasons for not finding it feasible to provide the said facility of Ayurvedic treatment under the DGEHS on the lines of the Central Government providing same facility to the employees under CGHS?

ANSWER

THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYUSH
(SHRI PRATAPRAO JADHAV)

- (a) The facility of providing Ayurvedic Treatment to the employees of Delhi Government under the Delhi Government Employees Health Scheme (DGEHS) comes under the purview of Government of NCT of Delhi.
- (b) Does not arise.
- (c) Does not arise.
